GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3923 ANSWERED ON:18.12.2012 SUGAR MILLS Danve Shri Raosaheb Patil

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of sugar mills in Maharashtra, sector-wise;

(b) whether irregularities have been reported in the auction of some sugar mills; and

(c) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): As per information received from the Government of Maharashtra, there are 151 installed sugar mills in cooperative sector and 65 installed sugar mills in private sector in the State at present.

(b) & (c): The Government of Maharashtra has informed that 18 sugar mills have been sold by Maharashtra State Co-operative Bank, Mumbai under Securitization Act, 2002. There were a few complaints regarding auction of some sugar mills such as single tender, low biding than valuation/offset price, etc. Further, the procedure of auction has been carried out by State Co-operative Bank as per the procedure laid in the Securitization Act, 2002, as reported by State Government. In addition, five sugar mills have been sold by the State Government as per the procedure laid down under Maharashtra Co-operative Society Act, 1960 and by the Committee formed by State Government.